

PAPERS LAID ON THE TABLE

Report (1980-81) on the Working and Administration of the Companies Act, 1956

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twenty-fifth Annual Report on the working and Administration of the Companies Act, 1956, for the year ended the 31st March, 1981, under section 638 of the said Act. [Placed in Library. See No. LT-3693/82].

I. Report and Accounts (1979-80) of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon (Assam) and related papers.

II. Report and Accounts of the Petrofils Co-operative, Limited, New Delhi for the year ended the 30th June, 1981 and related papers.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Sixth Annual Report and Accounts of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon (Assam), for the year 1979-80, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-3695/82 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following papers—

(i) Seventh Annual Report and Accounts of the Petrofils Co-operative Limited, New Delhi, for

the year ended the 30th June, 1981, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-3694/82 for (i) and (ii)].

Notifications of the Ministry of Finance (Department of Revenue) and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962:—

(i) G.S.R. No. 244(E), dated the 9th March, 1982, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-3549/82].

(ii) G.S.R. No. 251(E), dated the 15th March, 1982. [Placed in Library. See No. 3671/82].

II. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications G.S.R. Nos. 273 and 274, dated the 13th March, 1982, together with Explanatory Memoranda thereon. [Placed in Library. See No. LT-3672/82].

Report and Audited Accounts (1980-81) of the Indian Institute of Mass Communication, New Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Audited Accounts of the Indian Institute of